

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **16.11.2022** at **02.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE DR. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/41/CHE/2021
NAME OF THE PETITIONER(S) : Integrated Finance Company Ltd M/s of Kasthuri
Renga Ramanujam Cotton Mills Pvt Ltd
-VS-
NAME OF THE RESPONDENTS : ROC, Chennai & Another
UNDER SECTION : Sec 252 of CA, 2013

ORDER

No representation for both the parties.

List the matter on **18.01.2023** for appearance of the Applicant/
Respondent failing which, the matter will be dismissed for non-
prosecution.

-sd-

[SAMEER KAKAR]
MEMBER (TECHNICAL)

AR

-Sd-

[DR. MADAN BHALCHANDRA GOSAVI]
MEMBER (JUDICIAL)